survey was made initially during 1991—94. The same was reviewed and revised by the States during 1998-99.

(b) and (c) In December 1999 State Government were again advised to carry out fresh survey of quality affected habitation. This survey is still in progress in some of the States.

Criteria for allocation of foodgrains under Food for Work Programme

2904. SHRI MURLI DEORA: Will the Minister of RURAL DEVELOP-MENT be pleased to state:

- (a) the quantity of foodgrains allotted to each State during 2001 and 2002 under the Food for Work Programme and the criteria for the allocation;
- (b) the quantity of foodgrains allotted to each State under drought with criteria for such allocation; and
- (c) whether any State Government have protested against the formula and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI U.V. KRISHNAM RAJU): (a) Food for Work Scheme was in operation for the period from January, 2001 to 31.03.2002. The Food for Work was a demand driven scheme and subsequent instalment of foodgrains was released to the affected States on submission of district-wise proposal after lifting 75% of the available foodgrains and utilizing 60% of the foodgrains already lifted and on the recommendations of the Ministry of Agriculture. The State-wise details of foodgrains released under the Food for Work Programme is at Statement (See below).

(b) The foodgrains for drought relief have been released under the Special Component of the SGRY from 1.4.2002. To provide foodgrains under the Special Component of the SGRY for taking up relief works in the drought affected areas, the Task Force set up under the chairmanship of the Deputy Prime Minister has fixed monthly requirement of every drought affected State. Releases are made accordingly after the

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approval of the Task Force. The State-wise details of foodgrains released under the Special Component of the SGRY during 2002-03 is at Statement (See below).

(c) No protest from any of the State have been received so far.

Statement-I

Details of foodgrains released under Food for Work Programme
(Quantity in MTs)

| SI. | State | Food for Work Programme | |
|------------|------------------|-------------------------|---------|
| | | 2000-01 | 2001-02 |
| 1, | Andhra Pradesh | 0 | 1650000 |
| 2. | Bihar | 0 | 100000 |
| 3. | Chhattisgarh | 207000 | 419007 |
| 4. | Gujarat | 90000 | 58105 |
| 5. | Himachal Pradesh | 11549 | 0 |
| 6. | Karnataka | 0 | 100000 |
| 7. | Kerala | 0 | 5000 |
| 8. | Madhya Pradesh | 63079 | 188665 |
| 9. | Maharashtra | 10000 | 140000 |
| 10. | Orissa | 100000 | 150000 |
| <u>11.</u> | Rajasthan | 118145 | 621360 |
| | Total: | 599773 | 3432137 |

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Statement-II
State-wise details of foodgrains released under Special
Component of the SGRY

| S. No. | State | Special Component | |
|--------|------------------|-------------------|--|
| 1. | Andhra Pradesh | 2000000 | |
| 2. | Chhattisgarh | 329116 | |
| 3. | Gujarat | 148000 | |
| 4. | Haryana | 25000 | |
| 5. | Himachal Pradesh | 10000 | |
| 6. | Jharkhand | 40000 | |
| 7. | Karmataka | 530000 | |
| 8. | Kerala | 52000 | |
| 9. | Madhya Pradesh | 417500 | |
| 10. | Maharashtra | 115800 | |
| 11. | Orissa | 400000 | |
| 12. | Rajasthan | 1898420 | |
| 13. | Tamil Nadu | 125000 | |
| 14. | Uttar Pradesh | 200000 | |
| 15. | Uttaranchal | 50000 | |
| TOTAL: | | 6340836 | |

Use of Funds under Sector Reforms Scheme in Karnataka

2905. SHRI K.B. KRISHNA MURTHY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Karnataka Government has sought an extension of one year to make use of the funds sanctioned under the Centrally sponsored Sector Reforms Scheme:
- (b) if so, the names of districts in Karnataka which have been chosen for improving drinking water facility in rural areas under the above scheme: